

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:4536
ANSWERED ON:06.08.2009
RAIL ACCIDENTS AND COMPENSATION
Gangaram Shri Awale Jaywant;Reddy Shri Magunta Srinivasulu

Will the Minister of RAILWAYS be pleased to state:

- (a) the details of train accidents reported during each of the last three years and the current year;
- (b) the main causes of such accidents;
- (c) the total loss of railway property and the number of persons killed/injured alongwith the compensation paid to victims and their kin, accident-wise;
- (d) the details of the inquiry ordered into each accident, their findings and the action taken thereon;
- (e) whether the recommendations of the inquiry commissions / committees on earlier accidents have not been implemented so far;
- (f) if so, the reasons therefor; and
- (g) the safety measures taken/to be taken by the Railways to check recurrence of such accidents?

Answer

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI K.H. MUNIYAPPA)

(a) to (g): A Statement is attached.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (g) OF THE UNSTARRED QUESTION NO. 4536 BY SHRI JAYWANTRAO AWALE AND SHRI MAGUNTA SREENIVASULU REDDY TO BE ANSWERED IN LOK SABHA ON 06-08-2009 REGARDING RAIL ACCIDENTS AND COMPENSATION.

(a): Category-wise number of consequential train accidents during 2006-07, 2007-08, 2008-09 and in the current year from April to July 2009, is as under:

Type of Accident	2006-07	2007-08	2008-09	April to July, 2009
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Collision	8	8	13	2
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Derailments	96	100	85	26
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Manned Level Crossing Accidents	7	12	7	2
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Unmanned Level Crossing Accidents	72	65	62	15
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Fire in Train	4	5	3	2
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Miscellaneous	8	4	7	-
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Total	195	194	177	47
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(b): Cause-wise number of consequential train accidents during 2006-07, 2007-08, 2008-09 and in the current year from April to July 2009, is as under:

Causes	2006-07	2007-08	2008-09	April to July, 2009
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Failure of Railway Staff	85	87	82	21
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Failure of Other than Railway Staff	84	81	71	19
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Equipment Failure	9	9	2	-
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Sabotage	8	7	13	2
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Combination of Factors	1	-	1	-
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Incidentals	7	8	5	3
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Could not be established	1	2	3	1
Under Investigation	-	-	-	1

Total	195	194	177	47
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(c): Number of persons killed /injured, compensation paid and loss of railway property in consequential train accidents during 2006-07, 2007-08, 2008-09 and from April to July 2009, are as under:

2006-07	2007-08	2008-09	April to	
	July, 2009			

Killed	208	191	207	54
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Injured	402	412	416	45
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Amount of Compensation paid (Rupees in lakhs)	500.89	121.37	218.94	110.25 (April to June'09)
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Loss of railway property (Rupees in lakhs)	3193	4055.40	5850.80	345.73
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figures are provisional

(d) & (e): Each and every train accident is inquired either by a committee of railway officers or by the Commission of Railway Safety depending upon the seriousness of the accident. During the years 2006-07, 2007-08, 2008-09 and in the current year from April to July 2009, a total of 613 consequential train accidents took place on Indian Railways. Out of which, 80 were inquired into by the Commission of Railway Safety and balance 533 were inquired into by the Departmental Committees. Each inquiry establishes the cause and the responsibility. Recommendations/findings of the Commission of Railway Safety and the Departmental Committees are examined by the concerned Departments of Indian Railways for compliance if feasible and disciplinary action is taken against the defaulting staff. During 2006-07 to 2008-09, major penalties have been awarded to 207 defaulting staff and minor penalties have been awarded to 303 defaulting staff. In the current year from April to June 2009, major penalty has been awarded to 19 and minor penalty has been awarded to 30 defaulting staff.

(f): Does not arise.

(g): Measures taken by the Railways to prevent accidents include timely replacement of over-aged assets, adoption of suitable technologies for up-gradation and maintenance of track, measurement of overstressing of track and bridges, rolling stock, signaling and interlocking systems, safety drives and inspections at regular intervals to monitor and educate staff for observance of safe practices. As a result, there has been a declining trend in the number of accidents from 415 in 2001-02 to 194 in 2007-08 and further to 177 in 2008-09.